

BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 38/2024/EZ

RANJIT KUMAR SAPUI
VERSUS
STATE OF WEST BENGAL AND OTHERS

STATUS REPORT FILED BY THE CHIEF TECHNICAL OFFICER, EAST KOLKATA WETLANDS MANAGEMENT AUTHORITY, ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL IN COMPLIANCE WITH ORDER DATED 14.03.2024 PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN BENCH, KOLKATA

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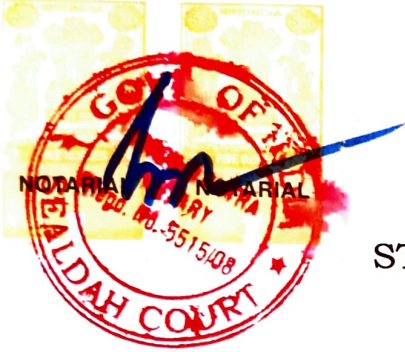
Submitted



Sibojyoti Chakrabarti
Advocate

SL. NO. 51 Dt.- 26 APR 2024

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 38/2024/EZ



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VERSUS
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ENVIRONMENT DEPARTMENT, GOVERNMENT OF WEST BENGAL
IN COMPLIANCE WITH ORDER DATED 14.03.2024 PASSED BY
THE HON'BLE NATIONAL GREEN TRIBUNAL, EASTERN BENCH,
KOLKATA

I, Smt. Tripti Sah, daughter of Mahesh Lal Sah, aged around 44
years, by faith Hindu, by occupation Government Service, working
as the Senior Environment Officer, Department of Environment,
Government of West Bengal, having office at Pranisampad Bhawan,
5th Floor, LB-2, Sector-III, Salt Lake, Kolkata-700106, do hereby
solemnly affirm and submit as follows:-

26 APR 2024

1. That I am also holding the post of the Chief Technical Officer, East Kolkata Wetlands Management Authority (hereinafter referred to as "EKWMA"), Department of Environment, Government of West Bengal. I have made myself acquainted with the facts and circumstance of the instant Original Application and have gone through the documents pertaining to the subject matter of the instant Application. Hence, I am competent to file the instant Affidavit before this Hon'ble Tribunal as Respondent No.3.

2. That this Affidavit is being affirmed pursuant to the solemn Order passed by this Hon'ble Tribunal on 14.03.2024.
3. It is respectfully submitted before this Hon'ble Tribunal that the subject water body namely Heder Bheri spreads over RS Dag no. 375 of Mouza Kalikapur, JL no. 20 under P.S. Purba Jadabpur and RS Dag nos. 9, 18, 25, 34, 35, 36, 41, 42, 44, 45, 80 of Mouza Mukundapur, JL no. 4 under P.S. Sonarpur, both are in Dist. 24 Parganas (South). The whole of Mouza Mukundapur and part of RS Dag no. 375 of Mouza Kalikapur is within East Kolkata Wetlands.
4. That with regard to the allegations raised by the applicant in this Original Application, a field inspection was done on

26 APR 2024

13.03.2024 wherein it was noticed that one brick and asbestos made house and three tin and bamboo made houses have been built in the subject water body namely Heder Bheri. A boundary wall has also been constructed along the roadside of the water body on a small stretch and some solid waste dumping has been found. The rest of the area of the subject water body is full of aquatic vegetations.

A copy of the field inspection report vide no. 016/FLD/EKWMA/2024 dated 22.03.2024 along with photographs is annexed herewith and marked as **Annexure R/1**.

That the reply is true to my knowledge and belief, which I derive from the office records.

Identified by me
Sibajyoti Chakrabarti
Advocate
for the state of WB
26/04/2024

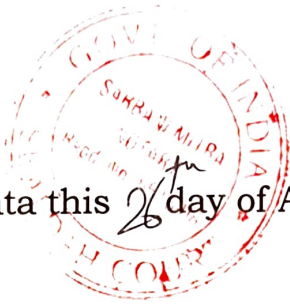
Tripti Saha
DEPONENT

26 APR 2024

VERIFICATION

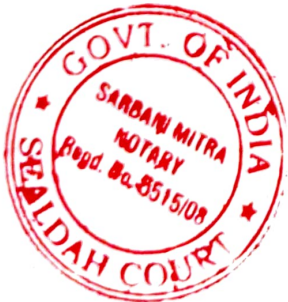
I, Smt. Tripti Sah, Chief Technical Officer, East Kolkata Wetlands Management Authority, Environment Department, Government of West Bengal do hereby verify that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 26 day of April, 2024.



Identified by me
Sibajyoti Chakrabarti
Advocate
for The State of WB
26/04/2024.

Tripti Sah
DEPONENT



Solemnly Affirmed
Declared Before Me
Identification By

[Signature]
SARBANI MITRA
NOTARY
Regd. No. 8515/08

26 APR 2024

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EAST KOLKATA WETLANDS MANAGEMENT AUTHORITY
ENVIRONMENT DEPARTMENT, GOVT. OF WEST BENGAL
PranisampadBhavan, 5th Floor, LB-2, Sector-III, Salt Lake, Kolkata- 700106

No. 016/FLD/EKWMA/2024

Date: 22.03.2024

Ref: Hon'ble NGT case no. OA 38/2024/EZ, Ranjit Kumar Sapui Vs State of West Bengal & Ors.

FIELD INSPECTION REPORTInspection Date: 13.03.2024Location: Heder Bheri, RS Dag Nos.9, 18, 35, 36, 39, 40, 41, 42, 44, 45 and 80 Mouza Mukundapur, JL No.4, P.S. Narendrapur and RS Dag No. 375 Mouza Kalikapur, JL No. 20, P.S. Purba Jadabpur, Dist. South 24 Parganas. (Reference coordinates of the site: 22°29'45.76"N, 88°24'47.89"E)Persons present during field inspection:

1) Shyamal Das, Technical Assistant, EKWMA

Land Classification:

<u>RS Dag No.</u>	<u>RoR</u>	<u>EKW(C&M) Act, 2006</u>
9	Shali	Substantially water body oriented area(part) And Urban/Rural settlement area (part)
18	Shali	Substantially water body oriented area(part) And Urban/Rural settlement area (part)
35	Bill	Substantially water body oriented area(full)
36	Bill	Substantially water body oriented area(full)
39	Debosthan	Substantially water body oriented area(full)
40	Debosthan	Substantially water body oriented area(full)
41	Bill	Substantially water body oriented area(full)
42	Bill	Substantially water body oriented area(full)
44	Bill	Substantially water body oriented area(full)
45	Khal	Substantially water body oriented area(full)
80	Shali	Substantially water body oriented area(full)
375	Bill	Substantially water body oriented area(part)

Observation:

During the field inspection, it was observed that 'Heder Bheri' situated at part of RS Dag Nos.9, 18, 35, 36, 39, 40,41, 42, 44, 45 and 80 Mouza Mukundapur, JL No.4, P.S. Narendrapur and part of RS Dag No. 375 Mouza Kalikapur, JL No. 20, P.S. Purba Jadabpur, Dist. South 24 Parganas. One brick and asbestos-made house and three tin and bamboo-made houses have been built. A boundary wall has been constructed along the roadside on a small stretch and solid waste dumping is there. The rest of the area is full of aquatic vegetations.

The whole Mouza-Mukundapur and part of RS Dag no. 375 of Mouza Kalikapur falls within East Kolkata Wetlands area.

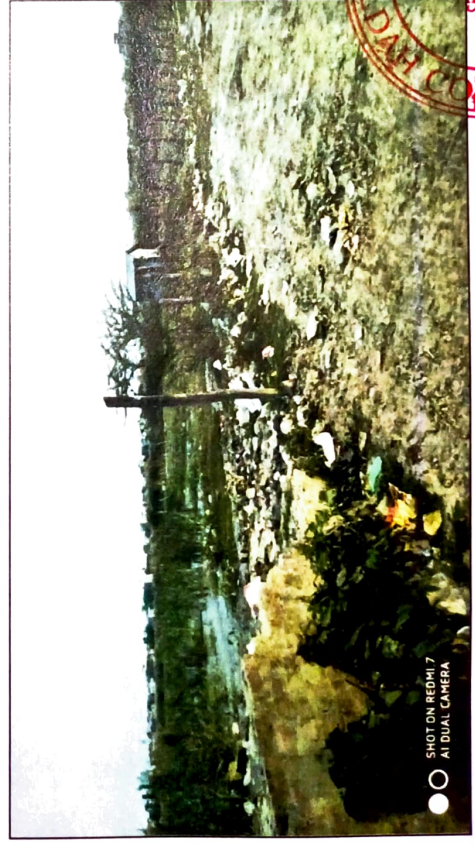
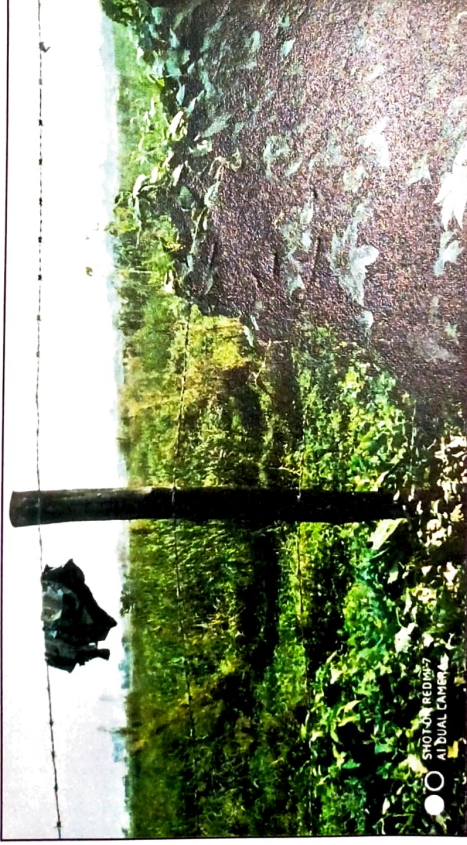

Shyamal Das
Technical Assistant

Enclo: Relevant photographs of the site.



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Photographs of the site of Heder Bheri at part of Mouza Mukundapur, JL No.4, P.S. Narendrapur, Dist. South 24 Parganas and Mouza Kalikapur, JL No. 20 P.S. Purba Jadavpur, Dist. South 24 Parganas
(Reference coordinates of the site: 22°29'45.76"N, 88°24'47.89"E)
(Reference field report no. 016/FLD/EKWMA/2024 dated 22.03.2024)



GOVT. OF INDIA
SHRIBANI MITRA
NOTARY
Regd. No. 5515/08
SEAL DAH COURT

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